

HIGH COURT OF SIKKIM

Record of Proceedings

I.A No. 01 of 2022 in MAC App.78 of 2022(Filing No.)

SUBHAM SILAL

APPELLANT

VERSUS

SAROJA CHETTRI AND OTHERS

RESPONDENTS

Date: 04.11.2022

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Appellant Mr. N. Rai, Senior Advocate (Legal Aid Counsel).

For Respondents None present.

ORDER

As prayed by Learned Senior Legal Aid Counsel for the Appellant, list on 07-11-2022.

Judge
04.11.2022